

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

C.P. (IB)-465/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.07.2018**

NAME OF THE PARTIES: Amit Kumar Jain

v/s.

Shamik Enterprises Pvt. Ltd.

SECTION 8 OF INSOLVENCY & BANKRUPTCY CODE, 2016

Order

3. C.P. (IB)-465/(MB/2018)

The counsel for both sides present. The respondent served a copy of the reply and the applicant seeks time for filing rejoinder. List this matter on 24.07.2018 for hearing.

Sd/-

V. NALLASENAPATHY
Member (Technical)

IPS/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)